

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of December 2020

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	29149	13	45	29117
Execution First Appeal	43	0	0	43
Regular Second Appeal	51765	44	28	51781
Execution Second Appeal	392	0	1	391
First Appeal from Order (MACT)	44927	11	83	44855
First Appeal from Order (Misc)	7068	49	17	7100
First Appeal from Order (Matrimonial)	1912	1	5	1908
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	301	1	0	302
Civil Revision	14246	152	104	14294
Civil Writ Petition	76795	2134	1319	77610
Letters Patent Appeal	4014	64	42	4036
Election Petitions	27	0	0	27
Recreminatory	1	0	0	1
Application in Election Petition	28	1	1	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1168	0	5	1163
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	21	0	0	21
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	39	0	0	39
Central Excise Cases	0	0	0	0
Central Excise Act	71	0	0	71
Interest Tax Appeals	0	0	0	0
Vat Appeals	420	1	0	421
General Vat Reference	0	0	0	0

Vat Revisions	6	0	0	6
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	4604	247	177	4674
Contempt Appeal Civil Petition	19	0	0	19
Arbitration Cases	449	51	17	483
Execution Liquidation	0	0	0	0
Company Appeals	39	0	0	39
Company Petitions	244	0	0	244
X-Objection	1944	1	1	1944
Transfer Application	704	72	19	757
Review Applications	526	24	30	520
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	241000	2866	1894	241972
CRIMINAL CASES				
Criminal Appeal - DB	13376	19	2	13393
Criminal Appeal - DB Acquital	1844	0	0	1844
Criminal Appeal - SB	45578	64	0	45642
Criminal Appeal - SB Acquital	977	0	0	977
Criminal Revision	15687	55	27	15715
Criminal Revision (Family)	1581	14	3	1592
Criminal Writ	1556	1066	937	1685
Murder Reference	10	0	0	10
Contempt Appeals (Criminal)	119	0	1	118
Criminal Main Misc	44114	4452	2953	45613
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10294	0	2	10292
Criminal Reference	2	0	0	2
PMLA-APPL	1	0	0	1
Total of Criminal Cases	135139	5670	3925	136884
Total of Main Cases (Civil & Criminal)	376139	8536	5819	378856

Institution includes 5 cases of remand back and restored case.